



आयकर अपीलिय अधिकरण, रायपुर पीठ, रायपुर
INCOME TAX APPELLATE TRIBUNAL, RAIPUR BENCH, RAIPUR

F.No. 01/Ad/AT-RPR/2026

Date-26/05/2026.

NOTICE

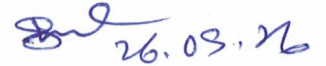
Subject: Rescheduling of Holiday on Account of Eid-ul-Adha (Bakrid).

This is to inform that the holiday on account of Eid-ul-Adha (Bakrid) has been rescheduled, in accordance with the guidelines issued by the Department of Personnel and Training (DoPT) F.No. 12/03/2023-JCA, dated 22nd May, 2026, along with CGEWCC, Raipur (क्र CGEWCC (C.G.)/2026, dated 26.05.2026) and the Government of Chhattisgarh (क्रमांक- GENS-1001/86/2025-GAD-5, dated 26.05.2026). **The holiday will now be observed on 28th May, 2026 instead of the previously scheduled date of 27th May, 2026.**

Resultantly, ITAT, Raipur Bench shall function as usual on 27th May, 2026 but it will be closed as afore-stated on 28th May, 2026.

Hearing Notices for the cases listed on 28th May, 2026 in both Division Bench and SMC Bench shall be issued by this office in due course.

This is issued with the approval of Hon'ble Senior Member/Head of Office.


26.05.26

SENIOR PRIVATE SECRETARY

Copy to-

1. Departmental Representative, ITAT, Raipur
2. ITAT BAR Association, Raipur
3. Notice Board & Website.